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SLP(C)No. 12224 OF 2003

ITEM No.1

Court No. 3

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.12224/2003

(From the judgement and order dated 11/07/2003 in WP 18941/03
of The HIGH COURT OF JUDICATURE OF MADRAS)

T.K. RANGARAJAN

Petitioner (s)

VERSUS

GOVT. OF TAMIL NADU & ORS.

Respondent (s)

(With Appln(s). for exemption from filing c/c of the impugned Judgment, with prayer for interim relief and modification)

(For further orders)

With

SLP(C)No.12577/2003

[C. KUPPUSAMI VS. STATE OF TAMIL NDU & ANR.]

(With appln. for directions and with prayer for interim relief)

SLP(C)No.13102/2003

[ALL INDIA TRADE UNION CONGRESS VS. STATE OF TAMIL NADU]

(With prayer for interim relief and appln. for modification)

W.P(C)No.298/2003

[L.S.M. HASAN FIZAL VS. STATE OF TAMIL NADU)

(With appln. for ex-parte stay)

W.P(C)No.308/2003

[H. MOHAMMED RAFI VS. STATE OF TAMIL NADU & ANR.]

(With appln. for ex-parte stay)

W.P(C)No.330/2003 (For prel. hearing)

[D.V. PADMANABAN VS. GOVERNMENT OF TAMIL NADU]

(With appln. For ex-parte stay)

Date : 31/07/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

in SLP 12224/03 Dr. Rajeev Dhavan, Sr. Adv.

Ms. R. Vaigai, Adv.

Mr. S.R. Setia, Adv.

In WP 298/03Mr. P. Chidambaram, Sr. Adv.

Ms. Nalini Chidambaram, Sr. Adv.

Mr. Sanjeev Kumar Singh, Adv.

Mr. Bhargava V. Desai, Adv.

In SLP 12577/03Mr. R. Mohan, Sr. Adv.

Mr. R. Shanmugasundaram, Sr. Adv.

Mr. V.G. Pragasam, Adv.

In WP 308/03Ms. Indu Malhotra, Adv.

In SLP 13102/03Mr. Jitendra Sharma, Sr. Adv.
Mr. B.K. Pal, Adv.
Mr. S.N. Jha, Adv.

In WP 330/03Mr. R. Nedumaran, Adv.

For Respondent (s)
in all mattersMr. K.K. Venugopal, Sr. Adv.
Mr. P.P. Rao, Sr. Adv.
Mr. T.R. Chandran, Adv. Genl. For
the State of Tamil Nadu
Mr. Somaya Julu, Sr. Adv.
Mr. Jyothi, Adv.
Mr. V. Balaji, Adv.

Mr. P.N. Ramalingam, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 5th August, 2003.

KALYANI (JANKI BHATIA)
COURT MASTER